



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 28.09.2026

NOTICE

Please take notice that the following matter listed in the Court of Chairperson on **28.09.2026 at 02:00 PM** will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 205 of 2024 Part Heard	Machino Finance Pvt. Ltd. Vs. Machino Transport Pvt. Ltd. & Ors.	Manmeet Kaur	Ranjana Roy Gawai Pervinder- R1 Abhishek Roy- R4

By order of Hon'ble Officiating Chairperson
-Sd/-
Registrar